

*No one present* (3)

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P.No.239/KB/2017  
C.P.-1104/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> October 2017, 10.30 A.M**

|                     |  |  |                        |
|---------------------|--|--|------------------------|
| Name of the Company |  | Hou King Thain (Chingsue Tannery Pvt.Ltd)<br>-Versus-<br>Registrar of Companies, W.B |                        |
| Under Section       |  | 560 (6)  |                        |
| Sl.<br>No.          | Name & Designation of Authorized<br>Representative (IN CAPITAL<br>LETTERS) | Appearing on behalf of   | Signature with<br>date |

**ORDER**

No one is present.

Order pronounced. Urgent certified copy of the order be issued, if  
applied for, upon compliance of all requisite formalities.

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)